

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1682
ANSWERED ON:07.03.2013
AUCTION OF OLD UREA AND AMMONIA PLANT COCHIN
Joshi Shri Mahesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

"be pleased to refer to the reply given to Unstarred Question No. 3287 dated 13 December, 2012 and to state the current position in regard to the auction of the old Urea-Ammonia Plant at FACT, Cochin Division".

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

Matter in Writ Petition No. 9049 of 2012 filed by M/s Annam Steel came up for hearing before the Hon'ble High Court of Kerala on 19.12.2012 and the Hon'ble High Court ordered that the case is reopen for fresh hearing. The Hon'ble Court heard the case again on 28.02.2013 , 01.03.2013 and 05.03.2013 and The judgment is now pronounced on 11.03.2013.